

Annexure - 7

Name of the corporate debtor: ANU ENGITEC PRIVATE LIMITED; Date of commencement of CIRP: 03-02-2022; List of creditors as on: 30-06-2023

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of any mutual dues, that may be set-off	Amount of claim not admitted under verification	Remarks, if any		
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					Amount of contingent claim	
1	EMPLOYEES PROVIDENT FUND ORGANISATION, CHENNAI	CENTRAL GOVT			0	0	Statutory dues	NA	NA	NA	NA	NA	NA	NA	NA	NA	
2	EMPLOYEES PROVIDENT FUND ORGANISATION, MADURAI	CENTRAL GOVT			0	0	Statutory dues	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



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